

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1177**

**TO BE ANSWERED ON THE 3RD DECEMBER, 2024/ AGRAHAYANA 12, 1946
(SAKA)**

COMPASSIONATE APPOINTMENT OF DEPENDENTS

†1177. SHRI SANTOSH PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the provisions for compassionate appointment of the dependents of the martyred soldiers killed during the service in all the security forces coming under Central Reserve Police Force (CRPF);

(b) the details of the criteria on which compassionate appointment is given to the dependents of the martyred soldiers;

(c) the number of such families in Chhattisgarh the members of which martyred during the service and their dependents have not been given appointment on compassionate ground; and

(d) the provision for the various type of assistance which may be provided by the dependents of the said families in case they have not been provided appointment on the compassionate ground?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) : The Department of Personnel and Training (DOPT) has laid down the policy of compassionate appointment which is to be implemented by the Ministries/Departments in terms of instructions issued vide its Office Memorandum No. 14014/6/94- Estt.(D) dated 09.10.1998 and Office Memorandum No. 14014/01/22-Estt. (D) dated 02.08.2022. As per these

instructions, up to a maximum of 5% of direct recruitment vacancies arising in a year in Group 'C' posts can be filled up on compassionate grounds by Departments subject to conditions mentioned therein. The provisions on the general applicability and criteria for grant of compassionate appointment, to a dependent member of the family of the, deceased Government servant or those Government servants retired on medical grounds or a member of the Armed Forces, are also provided for in the said OM dated 02.08.2022. The compassionate appointments are made by Departments to the extent of available vacancies. Data for pending cases is not centrally maintained.

(d): Apart from the compassionate appointment to the eligible dependents in accordance with the Government instructions, the benefits provided to the families/ Next of Kins (NoKs) of Central Armed Police Forces (CAPFs) & Assam Rifles (AR) personnel who sacrifice their lives for nation are Annexured.

The benefits provided to the families/ Next of Kins (NoKs) of Central Armed Police Forces (CAPFs) & Assam Rifles (AR) personnel who sacrifice their lives for nation, *inter-alia*, include:

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- (i) The Central ex-gratia lump-sum compensation has been enhanced from Rs. 15 lakhs to Rs. 35 lakhs for death on active duty and from Rs. 10 lakhs to Rs. 25 lakhs for death on duty, as the case may be, to the NoK of the deceased CAPF & AR personnel.**
- (ii) Liberalized/Extraordinary Family Pension under Central Civil Services (Extra Ordinary Pension) Rules, 2023.**
- (iii) All other normal service benefits viz, Death-cum-Retirement Gratuity (DCRG), Leave Encashment, Central Government Employees Group Insurance Scheme (CGEGIS), General Provident Fund (GPF), etc.**
- (iv) Ex-gratia and other type of financial assistance from Risk/Welfare/Benevolent Fund of the Force concerned in accordance with the norms of the Fund.**
- (v) Public contribution up to Rs.25 lakhs by uploading names of such personnel on 'Bharat ke Veer' online portal. It is also ensured that NoK of brave CAPF personnel who sacrifice their life receive minimum Rs 1.00 Crore from various sources. Additional financial assistance from 'Bharat ke Veer' Corpus of Rs.10 lakhs to parents of married deceased personnel and Rs. 10 lakhs to those CAPF personnel, who are injured while on duty and boarded out from service due to such injuries.**
- (vi) Insurance coverage under CAPF Salary Package Scheme.**
- (vii) Issuance of 'Operational Casualty Certificate' entitling NoKs to certain benefits viz., Air and Rail travel fare concession and allotment of retail petroleum outlet.**
- (viii) Quota for wards for admission to MBBS and BDS Courses.**
- (ix) Scholarship under Prime Minister Scholarship Scheme (PMSS) @ Rs.3000 per month for girls and @ Rs.2500/- per month for boys.**
- (x) Payment of compensation/assistance by some States/Union Territories as per their rules.**
